POST OFFER ADVERTISEMENT TO THE SHAREHOLDERS OF

UNIPLY INDUSTRIES LIMITED

Registered Office: 69, Nelveli Village, Uthiramerur Block, Kancheepuram, Tamil Nadu 603107,
Tel No : 044-3720 4142; **Fax No :** 044-2660 2273

Advertisement under Regulation 18(12) in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011

This Advertisement is being issued by D & A Financial Services (P) Limited (the "**Manager to the Offer**"), for and on behalf of Mr. Keshav Kantamneni ("hereinafter referred to as "Acquirer") pursuant to Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, in respect of the open offer to acquire shares of **Uniply Industries Limited ("UNIPLY"/ "Target Company")**. The Detailed Public Statement ("DPS") with respect to the aforementioned offer was published on Thursday, February 25, 2015 in Financial Express (English-All Editions), Jansatta (Hindi-All Editions), Makkal Kural (Tamil), Chennai Edition and Mumbai Lakshadweep (Marathi), Mumbai Edition.

1. Name of the Target Company : Uniply Industries Limited
2. Name of Acquirer : Mr. Keshav Kantamneni
3. Name of Manager to the Offer : D & A Financial Services (P) Limited
4. Name of Registrar to the Offer : Bigshare Services (P) Limited
5. Offer Details:
   a) Date of Opening of the Offer : Thursday, May 14, 2015
   b) Date of Closure of the Offer : Wednesday, May 27, 2015
6. Last Date of Payment of Consideration: June 10, 2015
7. Details of the Acquisition :

S. No.	Item	Proposed in the Offer Document		Actual	
7.1	Offer Price	₹ 13.50		₹ 13.50	
7.2	Aggregate Number of Shares Tendered	45,01,574*		900	
7.3	Aggregate Number of Shares Accepted	45,01,574*		900	
7.4	Size of the Offer (Number of Share Multiplied by Offer Price per share)	₹ 6,07,71,249		₹ 12,150	
7.5	Shareholding of the Acquirer before Agreement/ Public Announcement	**No. of Shares**	**%#**	**No. of Shares**	**%#**
		0	0.00	0	0.00
7.6	Shares acquired by way of Agreement	**No. of Shares**	**%#**	**No. of Shares**	**%#**
		62,45,189	36.07	62,45,189	36.07
7.7	Shares Acquired by way of Open Offer	**No. of Shares**	**%#**	**No. of Shares**	**%#**
		45,01,574	26.00	900	0.005
7.8	Shares acquired after Detailed Public Statement:-				
	No. of Share Acquired	Nil	N.A	Nil	N.A
	Price of the Shares Acquired	Nil	N.A	Nil	N.A
	% of Share acquired	Nil	N.A	Nil	N.A
7.9	Post Offer Shareholding of Acquirer (7.5+7.6+7.7+7.8)	**No. of Shares**	**%#**	**No. of Shares**	**%#**
		1,07,46,763	62.07	62,46,089	36.075
7.10	Pre and Post Offer Shareholding of Public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
		1,10,68,554 (63.93%)#	65,66,980 (37.93%)#	1,10,68,554 (63.93%)#	1,10,67,654 (63.925%)#

Note: * Assuming full acceptance in the Offer. #Percentage of voting share capital.

8. This Post Offer Public Announcement would also be available on Website of SEBI, BSE Limited, National Stock Exchange of India Limited and at the registered office of the Target Company.
9. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 2011 & subsequent amendments thereof.

Issued by the Manager to the Offer on behalf of the Acquirer

D & A FINANCIAL SERVICES (P) LIMITED
A – 304, Dalamal Tower, Free Press Journal Marg,
Nariman Point, Mumbai – 400021.
Tel: 022-67478998; **Fax:** 022-67478995
E-mail: balakrishnan.iyer@dnafinserv.com
Contact Person: Mr. Balakrishnan Iyer

Place: Mumbai
Date: May 28, 2015

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Size: 12x18 cm.